

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

CP 99/94 in  
OA 190/93

: Date of order 23.2.95

Veer Singh

: Petitioner

v/s

Shri H. Vittal and Another: Respondents.

Mr. K.S. Sharma : Counsel for the petitioner.

Mr. K.N. Shrimal : Counsel for the respondents.

CORAM

Hon'ble Mr. Gopal Krishna, Member (Judicial)

Hon'ble Mr. O.P. Sharma, Member (Administrative)

PER HON'BLE MR. GOPAL KRISHNA, MEMBER (JUDICIAL)

The learned counsel for the respondents has stated that the order of the Tribunal, passed in OA no. 190/93 on 6.4.94, has been implemented. This Contempt Petition is, therefore, dismissed. Notices issued stand discharged.

  
(G.P. SHARMA)  
MEMBER(A)

  
(GOPAL KRISHNA)  
MEMBER(J)